

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO: 237/2001

THURSDAY the 19th day of APRIL 2001

CORAM: Hon'ble Shri Kuldip Singh, Member(J)

Sunil Mangalsingh Nepali  
Residing at  
Ekta Vihar, Quarter No.27/6  
Post NDA, Khadakwasla

... Applicant.

By Advocate Shri S.V. Marne.

V/s

1. The Union of India through  
The Director General of  
Military Training  
General Staff Branch  
Army Head Quarters  
DHQ PO Delhi.
2. The Commandant  
National Defence Academy,  
Khadakwasla, Pune. ... Respondents.

O R D E R (ORAL)

¶ Per Shri Kuldip Singh, Member(J) ¶

The applicant has filed this OA claiming  
compassionate appointment and stated that the  
respondents have rejected the claim by order dated  
28.11.2000. One of the ground is that the department  
has not applied their mind and has not passed speaking  
order. I have also gone through the records and on  
perusal of the same I find that the order does not  
give any reason as to why the case of the applicant  
could not be considered.

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2. I am of the view that this OA can be disposed of with a direction to the respondents to pass a speaking order assigning the reasons as to why the case of the applicant for compassionate appointment should not be considered. The department shall consider the latest instructions of DOPT dated 2.11.1993. The OA is disposed of accordingly.

  
(Kuldip Singh)  
Member (J)

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